

**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of W2 SOFTWARE (INDIA) PRIVATE LIMITED

1.	Name of the Corporate Person	W2 SOFTWARE (INDIA) PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	10.04.2006
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Hyderabad (Ministry of Company Affairs)
4.	Corporate Identity Number of Corporate Person	U72200TG2006PTC049774
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	1ST FLOOR, PLOT NO. 6, JANAKPURI COLONY GUNROCK, HYDERABAD 500009. MUMBAI
6.	Liquidation commencement date of Corporate Person	18/11/2019
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.irp@gmail.com
8.	Last date for submission of claims	17/12/2019

Notice is hereby given that **W2 SOFTWARE (INDIA) PRIVATE LIMITED** has commenced voluntary liquidation on 18th November, 2019.

The stakeholders of **W2 SOFTWARE (INDIA) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **17th December, 2019**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

 B.R

Bharat Ramakant Upadhyay

Date: 18/11/2019

Place: Mumbai

